

Additional Central Assistance (ACA) for 13 projects approved under the drainage sector in the State of Andhra Pradesh.

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JnNURM Rs. 11663.26 lakh has been released so far as Additional Central Assistance (ACA) for 9 projects approved under the drainage sector in the State of Andhra Pradesh.

(c) Out of 13 projects approved under the drainage sector for the State of Andhra Pradesh under UIG Sub Mission of JnNURM, 2 projects have so far been completed and the other projects are at various stages of implementation. Under UIDSSMT, 3 projects have so far been completed and the other projects are at various stages of implementation.

Trusts/Societies in the name of a former Deputy P.M.

†3240. DR. RAM PRAKASH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quantum of land provided in the National Capital Region to the trusts/societies and institutes, etc. constituted in the name of former Deputy Prime Minister Shri Devi Lal after the year 2000 and the time, when the land was provided alongwith the places; and

(b) when the land was provided and the rates at which the land was provided?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) No land has been provided by the Ministry of Urban Development in the National Capital Region to the trusts/societies and institutes, etc. constituted in the name of former Deputy Prime Minister Shri Devi Lal after the year 2000.

National Urban Transport Policy

3241. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has since finalized and implemented the new National Urban Transport Policy in the country;

(b) if so the details in this regard;

(c) the details of assistance sanctioned and released to various States to address the growing urban transport demand during the last three years; and

(d) the details of such assistance utilized by various States during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. The Government has formulated a National Urban Transport Policy (NUTP) in April, 2006 which envisages safe, affordable, quick, comfortable, reliable and sustainable urban transport systems, establishment of quality focused multi-modal public transport systems that are well integrated, providing seamless travel across modes, land use transport integration, introducing intelligent transport systems for traffic management etc. The implementation of the policy is an on going process.

(c) and (d) The policy provides for general guidelines for financial support. However, central assistance to States/UTs for urban transport is provided under the various schemes of the Ministry.

Allocation of amount for BRIMSTOWAD project

3242. SHRI HUSAIN DALWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is thinking of allocating the amount asked by Maharashtra Government for Brihan Mumbai Storm Water Drainage (BRIMSTOWAD) project;

(b) if so, the details thereof;

(c) whether Government is also thinking of any other project to deal with the flood in Mumbai city; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The approved cost of the Brihan Mumbai Storm Water Drainage (BRIMSTOWAD) Project is Rs. 1200.53 crore. Government of India has released a total of Rs. 1000 crore which is about 83.30% of the approved cost.